

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

RA 169/1998 in
OA 1241/1997
MA 120/99

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New Delhi this the 26th day of November, 1999

Hon'ble Shri S.R. Adige, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

B.D. Anil S/O Sh. Chunni Lal
r/O 1/7424 A, Gali No. 12 C,
East Gorakh Park, Shahdara,
Delhi-32.

Association of SCs/STs Principals
and Vice Principals Welfare
Association through its Joint
Secretary Sri Nand Kishore having
its registered office C Vikas Puri
New Delhi.

Gangaram
R/O RZ 820/23, Tughlakabad Extension,
New Delhi-19

Ramsharan Nimesh
S/O Shri Man Singh
r/O B-720, Sector-1, Dr. Ambedkar Ngr.,
New Delhi-62

V.S. Kardam
S/O Shri Man Singh
r/O Sri Bir Singh
r/O 397, Gali No. 7, West Kanti Nagar,
Delhi 51.

Sunila Sagar
R/O 8/528, Lodhi Colony, New Delhi.

Har Swaroop
S/O Sri Balak Ram
R/O 71-C, Pocket-A/3, Everest Apartment,
Kalkaji Extension, New Delhi-19

..Applicants

(By Advocate Shri S.K. Dass)

Versus

1. Sri Ramesh Shyam Gupta
s/O late Rameshwar Gupta,
r/O 1102, Kucha Jatwar,
Chandni Chowk, Delhi-6
2. Sri Indresh pal Saxena,
S/O Sri R.S.D. Saxena,
R/O D-16, DDA Flats, Timarpur, Delhi
3. Sri M.M. Sharma
S/O Sh. R.C. Bhatia,
r/O 75/6, Model Town, Delhi.
4. Sri Jai Bhagwan Gupta
S/O Sri Inder Mal
r/O B-3/66, Phase-III, Ashok Vihar,
Delhi.

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5. Sri Vinod Kumar Nirbhay
S/O Sri Ganga Vallabh Kithoriya,
r/O J-144, Kartar Nagar,
Delhi.

(By Advocate Mrs Meera Chhibber)

6. Union of India through Lt.
Governor of Delhi, Raj Niwas,
Delhi.

7. Chief Secretary,
5, Shamnath Marg,
Govt. of NCT of Delhi.

8. Principal Secretary (Education)
Old Sectt., Govt. of NCT of Delhi.

9. Director of Education,
Directorate of Education,
Old Sectt., Delhi.

.. Respondents

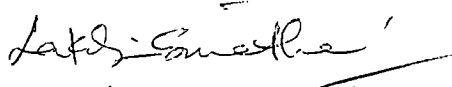
(By Advocate Sh. Vijay Pandita)

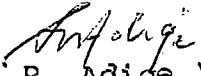
O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A))

Shri Das prays for and is granted permission to withdraw
the RA 169/98 in OA 1241/1997 in the light of the Delhi High
Court order dated 1.12.1998 in CWP No. 6181/1998.

Under the circumstances RA 169/98 is dismissed as
withdrawn.


(Smt. Lakshmi Swaminathan)
Member (J)


(S.R. Adige)
Vice Chairman (A)